

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI : DATED THE 23rd December, 1976.

NOTIFICATION
(INCOME-TAX)

NO. 1500 (P.NO.197/52/76-IT(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Varahalaxmi Narasimha Swamy Devasthanam, Sirhachalam" for the purpose of the said section for and from assessment year 1974-75.

Sd/-

(M. SEASRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

TO
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Executive Officer, Sri Varaha Laxmi Narasimha Swamy Devasthanam, Sirhachalam; -530028 (Visakhapatnam).
2. The Commissioner of Income-tax, Andhra Pradesh-I, Hyderabad, with reference to his letter D.O.NC.PR/Z/75-76 dt. 1.12.76.
3. All Commissioners Of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of GPM Services (Income-tax), 1st floor, Aiwan-e-Shalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T.
7. Comptroller & Auditor General of India (20 copies).
8. Bulletin Section of Directorate of Inspection (RS&P), New Delhi (5 copies).
9. Director of Training, Irs (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice & Co. Affairs, (Department of Legal Affairs), New Delhi.

Sd/-

(M. SEASRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

APPROVED FOR ISSUE.

(R.V. BANAMAN)

Assistant Director of Inspection
(RS&P).

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* SHARMA *